

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): **Mr. Manoj Kr. Dubey for R.2**

ORDER

Reply has been filed by the learned counsel for the Respondent.

Post the matter for hearing on **25.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js